

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 17
(IB)-477(PB)/2017

IN THE MATTER OF:

Au Small Finance Bank Ltd

.... Applicant/petitioner

Vs.

Prabhu Shanti Real Estate Pvt Ltd

.... Respondent

SECTION:

Under Section 7 of IBC, 2016 of CIRP

Order delivered on 17.01.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Akash Jardial, Advocate.

ORDER

CA-184(PB)/2020

List on 21.01.2020.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)